

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI
BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON
20-09-2022 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT HON'BLE Dr.DEEPTI MUKESH, MEMBER(JUDICIAL)
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : --
PETITION NUMBER : CP/96/CHE/2021
NAME OF THE PETITIONER : Nikhath Fathima
NAME OF THE RESPONDENT(S) : Maschmeijer Aromatics India Pvt Ltd
& 4 Others
UNDER SECTION : Sec 58 of CA 2013

ORDER

List the matter on 03.11.2022 for hearing.

-Sd-

SAMEER KAKAR
Member (Technical)

phk

-Sd-

Dr.DEEPTI MUKESH
Member (Judicial)